

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. <sup>406</sup> /DHC/Gaz./G-4/2023

From :-

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Principal District & Sessions Judge (Hqs),  
Tis Hazari Courts,  
New Delhi

New Delhi, dated, the \ \, January, 2023

Sub : Nomination of Judicial Officer as Senior Trainers for conducting One Day Referral Judges Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

Sir,

I am directed to forward herewith a copy of e-mail letter dated 10.01.2023 of Ms. Mezivilu T. Therieh, Member Secretary, MCPC & OSD(Registrar), Supreme Court of India, New Delhi, on the above subject, and to say that Ms. Nisha Saxena, District Judge (Commercial Court-04), Central District, THC, Delhi has been granted permission as Senior Trainer to conduct One Day Referral Judges Training Programme, on 21<sup>st</sup> January, 2023 at Odisha Judicial Academy, Cuttack, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

The concerned judicial officer may be informed accordingly.

Encl As above

Yours faithfully,

  
(Vinay Sharma)  
Assistant Registrar (Gaz. IB)  
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs) DELHI

No. <sup>4591-592</sup> Misc/Trng/Gaz./2023 Dated, Delhi <sup>1</sup> 2 JAN 2023

Copy forwarded along with its enclosures to the following, for information:-

- 1) Ms. Nisha Saxena, District Judge, Commercial Court, Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.

  
(Kaveri Baweja)  
Officer-In-Charge (Judicial Branch, Hqs)  
For Principal District & Sessions Judge(Hqs):Delhi



**MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)**

Ms. Mezivolu T. Theriah,  
Member Secretary, MCPC &  
Officer on Special Duty (Registrar)  
Supreme Court of India

Telephone: 011-23115621

Address:  
Room No. 127, 1<sup>st</sup> Floor, B-Block,  
New Additional Complex Building,  
Supreme Court of India,  
New Delhi-110001.

E-mail: [mcpc@scj.nic.in](mailto:mcpc@scj.nic.in)

44/MCPC/2023

10<sup>th</sup> January, 2023

The Ld. Registrar General,  
Delhi High Court,  
Sher Shah Marg,  
New Delhi.

Respected Sir,

It is humbly submitted that the following officer of Delhi Higher Judicial Service has been nominated by MCPC as Senior Trainers for conducting One Day Referral Judges Training Programme under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below:

S.No.	Date & Venue	Name of the Senior Trainer
1.	21 <sup>st</sup> January, 2023 at Odisha Judicial Academy, Cuttack	Ms. Nisha Saxena

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officer.

Thanking you,

Yours sincerely,  
Sd/-

Mezivolu T. Theriah,  
Member Secretary

Copy to:

Judge In-Charge, Delhi Mediation Centre, for information.